

F.No. 01(03)/Roster/CESTAT/2026(page no. 137)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.09.2026

ORDER NO. 125 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 115 of 2026 for **CESTAT, New Delhi** on **23.09.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 23.09.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President, Mr. Somesh Arora, Hon'ble Member (Judicial), Mr. P. V. Subba Rao, Hon'ble Member (Technical)	AD/50185/2026 AGC Vinythai Public Company Ltd. vs. Designated Authority DGTR

Note:

1. On 23.09.2026 Division Bench matters may be heard after Anti Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/Ahmedabad, P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.



Deputy Registrar